

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
Appeal No. 975/252/ND/2018

IN THE MATTER OF:

Pr. Commissioner of Income Tax-6	...	Applicant
Versus		
ROC (M/s New Edge Shares & Securities Pvt Ltd & Anr)	...	Respondent

Under Section 252.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)